

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.08-IA/600(AHM)2024
in
C.P.(IB)/59(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s.

Navin Kumar Tayal

.....Respondent

(Personal Gaurantor)

Order delivered on 19/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Ms. Anjali Gupta, Adv . for

: Mr. Sunil Kumar

For the Respondent :

ORDER

IA/600(AHM)2024

This is an application under Rule 11 of NCLT Rules 2016 to place on records the progress report for the period from 07.03.2024 to 07.04.2024 to personal insolvency Resolution process of Navin Kumar Tayal personal Guarantor of Krishna knitwear technology Pvt. Ltd along with affidavit verifying the application. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/600(AHM)2024** stands disposed of.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)